Fair and Remunerative Price (FRP) of sugarcane for 2009-10 sugar season in respect of 383 sugar factories, under sub-section (6) of Section 3 of the Essential commodities Act, 1955.

[Placed in Library. See No. L.T. 2125/15/10]

- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section
 (1) of Section 619A of the Companies Act, 1956:—
 - (a) Forty-third Annual Report and Accounts of the Punjab Agro Industries Corporation Limited, Chandigarh, for the year 2008-09, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.
 - (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2127/15/10]

- III. (1) A copy each (in English and Hindi) of the following papers, under sub-section
 (2) of Section 35 of the Food Corporation Act, 1964:—
 - (a) Forty-third Annual Report and Accounts of the Food Corporation of India (FCI), New Delhi, for the year 2006-07, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Corporation.
 - (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2130/15/10]

REPORT OF DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON COMMERCE

श्री शान्ता कुमार (हिमाचल प्रदेश)ः महोदय, मैं विदेश व्यापार (विकास और विनियमन) संशोध विधेयक, 2009 के संबंध में विभाग संबंधित वाणिज्य संबंधी संसदीय स्थायी समिति का बानवेवाँ प्रतिवेदन (अंग्रेजी तथा हिन्दी में) प्रस्तुत करता हूं।

...(Interruptions)...

श्री उपसभापति: आप बैठ जाइए। आप बैठ जाइए। ...(व्यवधान)...

श्री बी.के. हरिप्रसाद (कर्नाटक)ः मोदी का मामला ...(व्यवधान)...

श्री पुरुषोत्तम खोडाभाई रुपाला (गुजरात) : आपको किसने रोका है? ...(व्यवधान)... अगर आप में हिम्मत है, तो एक्शन लेकर दिखाओ। ...(व्यवधान)... आप सारी सरकार भेज दो। ...(व्यवधान)... थरुर का मामला जरूरी है। ...(व्यवधान)... शशि थरुर का मामला जरूरी है। ...(व्यवधान)... श्री उपसभापति : आप बैठ जाइए। ...(व्यवधान)... यह ठीक नहीं है। ...(व्यवधान)...

REPORT OF DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON LABOUR

SHRI G..N. RATANPURI (Jammu and Kashmir): Sir, I lay on the Table, a copy (in English and Hindi) of the Ninth Report (Fifteenth Lok Sabha) of the Department-related Parliamentary Standing Committee on Labour (2009-10) on Action Taken by the Government on the recommendations/observations contained in the Third Report of the Committee on Demands for Grants (2009-10) of the Ministry of Labour and Employment.

REPORTS OF DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON RURAL DEVELOPMENT

SHRIMATI MAYA SINGH (Madhya Pradesh): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Rural Development (2009-10):—

- (i) Sixth Report on "Demands for Grants (2010-11)" of the Ministry of Panchayati Raj;
- Seventh Report on "Demands for Grants (2010-11)" of the Ministry of Rural Development (Department of Land Resources);
- (iii) Eighth Report on "Demands for Grants (2010-11)" of the Ministry of Rural Development (Department of Drinking Water Supply); and
- (iv) Ninth Report on "Demands for Grants (2010-11)" of the Ministry of Rural Development (Department of Rural Development).

MOTION FOR ELECTION TO THE NATIONAL INSTITUTES OF TECHNOLOGY (NIT) COUNCIL

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): Sir, I move the following Motion:---

"That in pursuance of clause (j) of sub-section (2) of Section 30, read with sub-sections (1) and (2) of Section 31 of the National Institutes of Technology Act, 2007 (No. 29 of 2007), this House do proceed to elect, in such manner as the Chairman may direct, one Member from among the Members of the House, to be a member of the National Institutes of Technology (NIT) Council."

The question was put and the motion was adopted.

MR. DEPUTY CHAIRMAN: Now, Statement regarding Government Business. ... (Interruptions)...